

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF EX-SERVICEMEN WELFARE
LOK SABHA
UNSTARRED QUESTION NO.3956
TO BE ANSWERED ON 18th March, 2020

DOWNSIZING MANPOWER IN ARMY AND CIVILIAN IN DEFENCE

3956. DR. SHASHI THAROOR:

Will the Minister of DEFENCE be pleased to state:

- (a) the number of both military personnel and defence civilians (category-wise) and amount of pension disbursed to them;
- (b) the proposals and timeline for downsizing defence civilians of all categories to improve the tooth-to-tail ratio and also for using technology in day-to-day administration for facilitating downsizing;
- (c) the proposals for outsourcing duties and account offices of defence civilians belonging to CGDA, PCDA and CDA to achieve salary and pension reduction;
- (d) the proposals and timeline for correction of erroneously calculated pensions using automation and payment of arrears with interest; and
- (e) the proposals and timeline for providing post-retirement pension information and automatic receipt of electronic copy of pension details credited and time-bound resolution of grievances?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(SHRI SHRIPAD NAIK)

(श्री श्रीपाद नाईक)

(a) to (e): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 3956 FOR ANSWER ON 18.03.2020 REGARDING 'DOWNSIZING MANPOWER IN ARMY AND CIVILIAN IN DEFENCE'.

(a) The number of military and defence civilian pensioners as on 01.04.2019 and expenditure incurred during last two years is as under:-

Category	Number	Expenditure during 2018-2019 (Rs. in Cr.)	Expenditure during 2019-2020 (Upto Feb. 2020) (Rs. in Cr.)
Military Personnel	25,87,078	1,01,774.61	1,17,259.26
Defence Civilians	6,01,783		

In the accounts and budget, the expenditure in respect of Military personnel and Defence Civilians is not maintained separately.

(b) The Government has accepted the recommendations of the Committee of Experts (CoE) which envisages to optimize 2600 combatant posts and 31000 civilian posts. Government is already using new technology in day-to-day administration and open to upgrade it for smooth conduct of routine work/administration.

(c) No such proposal is under consideration.

(d) RBI vide their Master Circular on Disbursement of pension by Agency Banks issued vide their letter No. RBI/2013-13/103, DGBA.GAD.No.H4/31.05.001/2012-13 dated 02.07.2012 has made provisions for payment of interest on delayed payment of pension/family pension/arrears of pension. These orders have also been circulated vide PCDA (P) Circular No. 165 dated 22.02.2013.

(e) Department has implemented issue of e-PPOs since October, 2017. More than 11 lakh e-PPOs have been issued so far. Pension grievances are mainly received through CPENGRAMS/CPGRAMS which are generally replied within stipulated time.
